## RAJYA SABHA

Wednesday, 27th April 1955

The House met at eleven of the clock, Mr. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

U. S. Offer of Cotton as Economic Assistance to India

\*806. SHRI M. GOVINDA REDDY: Will the Minister for Finance be pleased to state:

- (a) whether it is a fact that the Government of the United States of America have offered to supply American cotton as part of their economic assistance to India: and
- (b) if so, what are the terms of the offer and the quantity of cotton offered?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): (a) and (b). I would draw the attention of the hon. Member to the reply given by the Minister for Commerce to Starred Question No. 91 on the 1st March 1955.

SHRI M. GOVINDA REDDY: that I cannot refer to the reply, may I know, Sir, what is the quantity of cotton that is offered and that was accepted?

SHRI M. C. SHAH: Not yet offered or accepted. But it is proposed to import approximately 12 million dollars worth of cotton, that means about 75,000 bales, of staple length 1-1/16" and above.

SHRI M. GOVINDA REDDY: May I know, Sir, what portion of the assistance the value of this cotton forms?

SHRI M. C. SHAH: Out of this 60.5 million aid wheat and cotton have to be for 30 million. Cotton was for 12 million and may now go up to 16 million.

SHRI M. GOVINDA REDDY: Is it true that this cotton is offered on condition that the Government of India agrees to earmark an equal amount of funds for purchasing machinery and capital equipment from the U.S.A.?

SHRI M. C. SHAH: No, Sir.

CAVE TEMPLES IN ELEPHANTA ISLAND

\*807 SHRI M. VALIULLA: Will the Minister for Education be pleased to state:

- (a) whether there is any admission fee for visiting the cave temples in Elephanta Island;
- (b) if so, what is the amount of admission fees collected in each year from 1950-51 onwards; and
- (c) the amount spent for the maintenance of these cave temples in each of those years?

THE PARLIAMENTARY SECRE-TARY TO THE MINISTER FOR EDU-CATION (Dr. K. L. SHRIMALI): (3) Yes, Sir.

	Year		Amount
			Rs.
(b)	1950-1951		11,876/9
	1951-1952		11,021/15
	1952-1953		12,761/15
	1953-1954		13,072/14
		E	xpenditure
ſ			Rs.
(c)	1950-1951		4,318/1
	1951-1952		5,039/1
	1952-1953		5,138/9
	1953-1954	• •	3,536/15

SHRI M. VALIULLA: May I know, Sir, if any exploration is going on to find out whether there are any unexplored cave temples in that area?

Dr. K. T SHRIMALI: Not at present.

SHRI M. VALIULLA: May I know the number of visitors; and out them how many were foreigners?

DR. K. L. SHRIMALI: I do not think we can supply that information just now.

श्री कृष्णकान्त स्थास : क्या में जान सकता ह्ं कि वहां यात्रियों की स्त्रीवधा के लिये सरकार की और से क्या व्यवस्था की गई हैं?

हा० के० एन० श्रीमाली : यात्रियों के लिये सब प्रकार की व्यवस्था हैं।

श्री कृष्णकान्त व्यास : मसलन ?

**डा**० के० एल० श्रीमाली : एक गाइड बुक हैं जो यात्री लोग दंख सकते हैंं ! एलीफेंटा केव के बार में उस गाइड बुक में प्री इत्तिला दी गर्ड हैं !

SHRI S. MAHANTY: May I know, Sir, in which year the guide book was published?

DR. K. L. SHRIMALI: I am afraid I cannot give the date of the publication.

Shri S. MAHANTY: Sir, is it not a fact that the guide book was published in the late twenties of the present century?

Dr. K. L. SHRIMALI: As I said, I do not know the exact date of publication.

Shri M. VALIULLA: May I know the rate of admission fees, Sir?

DR. K. L. SHRIMALI: The admission fee is 4 annas for an adult and 2 annas for a child.

Shri S. MAHANTY: Sir, the rate of expenditure shows that while the Elephanta caves have fetched more income to the Government, they are spending much less on its maintenance not even fifty per cent. Is it not a fact that many of the important images like the *Trimurti*, *Kalyanamınder* and other images are decaying gradually and the Government is not taking any steps to preserve them?

DR. K. L. SHRIMALI: Sir, my information is that as far as the sculptures within the caves are concerned, they are in proper condition and in good condition.

EMPLOYEES OF THE ACCOUNTANT GENERAL. WEST BENGAL

\*808. Shri S. N. MAZUMDAR: Will the Minister for Finance be pleased to state:

- (a) the number of temporary employees in the office of the Accountant General. West Bengal at present:
- (b) how many of them have been declared quasi-permanent;
- (c) how many employees have been discharged during the last six months;
- (d) the reasons for which the above employees were discharged; and
- (e) whether there is any association of the employees in that office; and if so, whether any representation was made by that association regarding these discharges?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): (a) Total temporary Upper Division Clerks—468. Total temporary Lower Division Clerks—113.

- (b) 119 out of 124 Upper Division Clerks eligible for quasi-permanency. 91 out of 95 Lower Division Clerks eligible for quasi-permanency.
- (c) 4 Upper Division Clerks—all of whom were purely temporary employees. No Lower Division Clerk has been discharged.
- (d) The discharges were for reasons of inefficiency and unsuitability and were in accordance with the terms of appointment, viz. one month's notice on either side.
- (e) There is an Association which was recognised at the end of December 1953. The Association has put in a representation after the latest case of discharge.